NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 714/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SH. RAVIKUMAR DURAISAMY Member (T))

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Bright Steel Processors V/s Ganayaka Steel Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION SIGNATURE

C.J. Daveson Ddu for Actitioner.

e-Jaacon Ball forth pet-ton.

COMMON ORDER

TCP 712/I&BC/NCLT/MB/MAH/2017 TCP 714/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Creditor is present. Seeking time to comply the provisions of the IB Code.
- 2. Since the Petition is transferred from the Hon'ble High Court, time is granted to make compliance on or before 03.08.2017.
- Thereafter the matter is listed for hearing on 07.09.2017.

Sd/-**RAVIKUMAR DURAISAMY** Member (Technical)

Sd/-

M.K. SHRAWAT Member (Judicial)